

MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF M.P., JABALPUR

Alternative Scheme
for online conduction of Induction Training Course for
Civil Judges Class II (Entry Level)

The Alternative Scheme for conduction of Institutional Induction Training Course for the Civil Judges Class II (Entry Level) online and through other modes of telecommunication is formulated as under:

Introductory:

After induction into judicial service and prior to posting as presiding judge of a Court and start regular judicial work, the Civil Judges Class II (Entry level) have to be imparted Induction Training as per the present Scheme (**Annexure 'A'**) (herein referred as "Principal Scheme").

The Principal Scheme for Induction Training of Civil Judges Class II (Entry level) provides for twelve months course i.e. three Phases of Field Training, each of twelve weeks (three months) duration at the respective place of posting and three Phases of Institutional Training, each of four weeks duration at MPSJA, respectively.

The Alternative Scheme for conduction of Induction Training Course through online and other telecommunication modes (herein referred as "Alternative Scheme") is in addition to the Principal Scheme and shall only be implemented in the situations and circumstances in which the Induction Training Course cannot be conducted at MPSJA as per the Principal Scheme.

Contingency:

In the exceptional circumstances, to conduct the Induction Training Course timely and make the newly appointed Judges ready for regular posting in Courts without undue delay to fulfill the need of the District Judiciary, the Institutional Induction Training Course for the Civil Judges Class II (Entry Level) may be conducted online and through other modes of telecommunication in accordance with the Principal Scheme. Hence, under this contingency, Alternative Scheme is formulated.

Format of Training:

- (a) Duration:** The duration of the Institutional Training of each phase shall be the same as provided in the Principal Scheme i.e. four weeks.
- (b) Target Group:** The Alternative scheme for conduction of Institutional Induction Training Course online and through other modes of telecommunication shall be applied only for the Civil Judges Class II (Entry Level).
- (c) Contents of the Course:** The contents and topics of the Institutional Training Course shall be the same as provided in the Principal Scheme. To prepare the training schedule, topics for online lectures and practical exercises may be selected by the Director, MPSJA from the Principal Scheme so as to make the course anecdotal and effective.

(D) Methodology:

Online delivery of lectures, online exhibition of study material and practical exercises alongwith open interactive session will be the method of imparting training as per the following details:

- (i) Lectures as per schedule of the Course will be delivered from the MPSJA live.
- (ii) Apart from the Live Streaming of lectures, sessions as per schedule may be organized through video conferencing applications such as Google Meet, Cisco Webex, etc.
- (iii) Two to four sessions may be conducted every day as per the training schedule. The lectures may be recorded and the recorded version of the lecture may also be made available to the participants as per requirement.
- (iv) Questionnaires, practical problems and exercises, as per the Principal Scheme, shall be provided through email or other modes of telecommunication to the participants every day which may be related to the topic(s) of lectures delivered on that day and participants shall submit their draft orders/replies within the specified time limit *via* email and same will be examined by the faculties of the MPSJA.
- (v) Reading and study material prepared by the MPSJA and resource persons will also be shared with the participants, apart from the official website of MPSJA, through email and other modes of telecommunication.
- (vi) Participants may ask their queries and doubts during the two way communication through video conferencing application or they may send their queries and problems via e-mail or other modes of telecommunication.

(E) Technical Accessibility:

- (1) User IDs and passwords of the participants shall be created by the MPSJA for online delivery of lectures.

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(2) The live video lectures and recordings shall be made available only to these participants on the link available on official website of MPSJA i.e. www.mpsja.mphc.gov.in.

(3) For connection through video conferencing applications participants shall be provided with joining link on their e-mail ID communicated to the Academy.

(4) Participants shall be required to remain available through e-mail and other modes of communication for receiving instructions issued by MPSJA from time to time.

(F) Role of District & Sessions Judge:

At the receiving end, the District & Sessions Judges may be requested for extending co-operation in conduction of the course, particularly on the following points:

(1) During the period of this Induction Training Course, the participant Judge shall be considered as undergoing Institutional Induction Training. Thus, they are not to be assigned any other work which may deprive them from attending the course as per the training schedule. Further, their participation in the training course be ensured. They shall not hold Courts, if assigned judicial work.

(2) Participant Judges may be provided with the facility of one all-in-one desktop computer in a separate room/ V.C. room or any other appropriate place in the District Court premises to attend online training comfortably. They may also utilize their own cell phones/laptop/tablet computers etc.

(3) Participant Judges may be provided with stationery and computer printing/ photo copy facility as per their requirement for the purpose of this training course from the budgetary allocation made therefor.

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(4) A Senior Judicial Officer of the district may be appointed as Nodal Officer to supervise the conduction of this training course at the participant Judges' end.

(5) The participant Judges, posted in the district may be directed to:

(i) Receive User ID and Password as is provided to all the participant Judges;

(ii) Receive training schedule for the Course on a weekly basis and the same shall be communicated to the participant Judges through their e-mail and on official website of the Academy.

(iii) During the training course, the participant Judges are expected to duly complete the exercises given to them by MPSJA and reply/answer of such exercises shall be required to be submitted through e-mail strictly on the date and time specified in the training schedule;

(iv) Participant Judges may send legal problems/queries which they want to be addressed during the Training Course to MPSJA by e-mail or other suitable modes sufficiently in advance, which shall be dealt accordingly;

(v) After the completion of the training course, individual report shall be prepared by the MPSJA in which submission of reply/answer to the exercises in scheduled time period shall be taken into consideration. Non-submission of exercises shall be viewed seriously; and

(vi) Necessary instructions regarding training course shall be issued by the MPSJA through e-mail or other suitable modes from time to time. Therefore, the participant Judges are advised to be vigilant in this regard.

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(G) Impact Assessment:

MPSJA shall also undertake the exercise of this online Induction Training Course for Civil Judges on the basis of performance of the participants and shall prepare report.

This report may be taken into consideration before next Phase of Induction Training Course of these Civil Judges Class II (Entry Level) to assess the special attention or further training of the concerned participants.

sd/-
(Ramkumar Choubey)
Director
MPSJA

Approved by Hon'ble the Chief Justice Order dated 23.07.2020

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